

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) There is not such proposal under consideration.

(b) Does not arise.

Opening of Regional Rural Banks in Chittoor District of Andhra Pradesh

8350. **SHRI M G REDDY:** Will the Minister of FINANCE be pleased to state:

(a) total number of representations pending with Government for opening of regional rural banks in Chittoor district of Andhra Pradesh, and

(b) the time by which decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Sri Venkateswara Grammeena Bank is already functioning in Chittoor district of Andhra Pradesh. Moreover, National Bank for Agriculture and Rural Development (NABARD) have reported that no representations for opening of an additional Regional Rural Bank in this district have been received.

Closing Down of Coffee Houses

8351. **SHRI A. VIJAYARAGHAVAN:** Will the Minister of COMMERCE be pleased to state:

(a) whether there are any guidelines for opening and closing down of coffee houses by the Coffee Board;

(b) the number of coffee houses closed down by the Board from 1985 to March 1990.

(c) the reasons therefor; and

(d) whether recognised union of staff were consulted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The general policy for opening coffee Houses is that new coffee houses should be opened only if the losses, if any, incurred in this connection will be met by the organisation concerned in whose premises that new coffee house is proposed to be situated. There are no set guidelines for the closing down of coffee houses.

(b) and (c). Only the coffee house in Patna has been closed down during this period due to the insistence of the land-lady for vacating her premises. Efforts were made to find an alternative building for the coffee house which could not succeed.

(d) No Sir, as no staff retrenchment was involved.

Introducing Electronic Devices in Mining Operation

8352. **SHRIMATI VASUNDHARA RAJE:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to introduce computers and other electronic devices in mining operation;

(b) if so, the details thereof; and

(c) the different kind of mines where computer and other electronic devices are proposed to be introduced with effect from May 1990?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) Various mining companies have

formulated proposals to introduce computers and other electronic equipments in areas such as Mine Planning and designing, process control, materials management, ore reserve estimation, reclamation, re-vegetation, ground water control, personnel management, cost control, Mine communication system etc.

(c) Some of the proposals known for introduction of computer and other electronic devices by different mining companies with effect from May, 1990 are as follows:

Hindustan Zinc Limited:

N-Fold computer programme for Rock Mechanics studies to determine ground stresses.

Hindustan Copper Limited:

- i) Installation of super mini computers in Khetri Copper Complex, Indian Copper Complex and Malanjkhand Copper Project.
- ii) Engineering and Graphics computer work stations in various units of the company.

Payment of Fire Insurance Claims

8353. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of insurance claims lodged and paid during 1989 in respect of destruction of buildings by fire in the capital;

(b) whether any nationalised banks were involved in major fires during 1989;

(c) if so, the details thereof; and

(d) the amount of insurance claims received by such nationalised banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) to (d). The information is being collected and will be laid on the Table of the House.

ITDC Project in Kerala

8354. SHRI PALAIK.M. MATHEW: Will the Minister of TOURISM be pleased to state:

(a) whether the construction work on India Tourism Development Corporation project in Pathanamthitta (Kerala) has been started;

(b) if so, whether the work is going on as per schedule and the present position thereof; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Annual Plan 1990-91 of ITDC does not envisage any scheme/provision for taking up any project in Pathanamthitta, Kerala.

(b) and (c). Does not arise.

Minimum Export Price on Psyllium

8355. SHRI KAILASH MEGHWAL: Will the Minister of COMMERCE be pleased to state:

(a) the number of times a minimum export price for the export of Psyllium (Husk, Powder and Seeds) have been imposed and removed during the last ten years;

(b) the reasons therefor; and